NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	For filing objections	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RAJESHS. Sound Creditor

8123976974 SBI

2. Softmyalahshni, Adv For Applicant/ By

For kep & CO, company Corporate debtor

Secretaries UP

8940001600

ORDER

Counsel for Petitioner is present. Counsel for Financial Creditor/SBI is also present. Counsel for Petitioner filed memo for withdrawal of Petition. Counsel for Financial Creditor/SBI requested time to file objections. 13/02/2018.

Member (T)

Member (J)